

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD
Court 2**

IA 507 of 2020 in CP(IB) 586/NCLT/AHM/2019

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.09.2020**

Name of the Company: Ritesh M Jain (HUF)
V/s
Jagadishchandra B Mistri IRP For Sona
Alloys Pvt Ltd
Section : 60(5) IBC r.w Rule 11 of NCLT rules,2016

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
--------------	-------------------------------	--------------------	-----------------------	------------------

1.

2.

ORDER

Advocate, Mr. Karan Sanghani appeared on behalf of the Applicant.

Advocate, Mr. Sharvil Majmudar on behalf of IRP/RP appeared.

On request of the learned lawyer for the Applicant, the matter is adjourned.

List the matter on 01.10.2020


**CHOCKALINGAM THIRUNAVUKKARASU
MEMBER TECHNICAL**

Dated this the 09th day of September, 2020


**MANORAMA KUMARI
MEMBER JUDICIAL**